

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Seventh Lok Sabha**

**Eighteenth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1981**

Presented on 18-3-1981

Adopted on 20-3-1981

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**(Seventh Lok Sabha)**

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**EIGHTEENTH REPORT**

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighteenth Report.

2. The Committee met on 16 March 1981 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to six Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the Prevention of Food Adulteration (Amendment) Bill, 1981 (*Amendment of section 16, etc.*) by Dr. Vasant Kumar Pandit be placed in category 'A' and all the remaining five Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

16 March 1981.  
25 Phalguna 1902 (Saka).

G. LAKSHMANAN,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category	Time recommended by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1981 (Amendment of articles 202, 203, etc.) by Shri G. Narayana Reddy.	3 of 1981	B	2 hours
2.	The Constitution (Amendment) Bill, 1981 (Amendment of article 171) by Shri Era Anbarasu	4 of 1981	B	2 hours
3.	The Blind Persons (Employment) Bill, 1981 by Shri Anil Achari, Vajpayee.	18 of 1981	B	2 hours
4.	The Prevention of Food Adulteration (Amendment) Bill, 1981 (Amendment of section 16, etc.) by Dr. Vasant Kumar Pandit.	16 of 1981	A	2 hours
5.	The Universalisation of Elementary Education Bill, 1981 by Dr. Vasant Kumar Pandit.	14 of 1981	B	2 hours
6.	The Regional Rural Banks (Amendment) Bill, 1981 (Amendment of section 17) by Prof. Madhu Dandavate.	28 of 1981	B	2 hours